

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 115  
TO BE ANSWERED ON 4.2.2019**

**LAND REQUIREMENT FOR KENDRIYA VIDYALAYAS**

**†115. SHRI RAJAN VICHARE:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government has changed the rules regarding allotment of land for construction of Kendriya Vidyalayas and now 2.5 acres of land is required in place of 4 acres of land for metro cities and 5 acres of land is required in place of 10 acres and 8 acres of land respectively for rural areas and urban population;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)**

(a) to (c) Yes, Madam. The Board of Governors of Kendriya Vidyalaya Sangathan has modified the existing land norms prescribed for opening of new Kendriya Vidyalayas under Civil / Defence Sector, which are as under :-

Sl. No.	Location	Minimum extent of land (Acres)	Desirable extent of land (Acres)
1	Metropolitan cities, Hyderabad, Bangalore & Left Wing Extremism (LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Uttrakhand, North Eastern Region States including the State of Sikkim.	2.5	5
2	All other locations	5	10

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